

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT NO.III

(IB)- 189 (ND)/2017

IN THE MATTER OF:

State Bank of India

.... PETITIONER

Vs.

Namdhari Food International (P) Ltd

... RESPONDENT

SECTION :

Under Section 7 IBC Code, 2016

Order delivered on 16.8.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner

: Mr. Sanjiv Kakra, Advocate  
Mr. Bhim Sain Jain, Advocate


For the Respondent

: -

ORDER

Learned Counsel for the petitioner is present. Ld. Counsel for the petitioner is directed to file the affidavit of service in relation to the application on the Corporate Debtor.

For the said purpose, the matter is posted on 21.8.2017.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
16.8.2017